

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH : NEW DELHI (COURT-I)

(IB)-346(PB)-2017

In the matter of :

Ashtech. Buildepro India (P) Ltd.

....PETITIONER

Vs.

M/s. Ambience (P) Limited

..RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

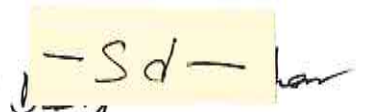
For the Petitioner /Op. Creditor : -


For the Respondent/Corporate Debtor : -

ORDER

None is present for the parties.

The matter is finally adjourned to 02.11.2017 for the appearance of the petitioner, failing which, the matter will be dismissed for non-prosecution.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
12.10.2017